

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1481 of 2019 IN
DFR No. 2241 of 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

The Ramco Cements Ltd.

.... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. S. Vallinayagam

ORDER

Issue notice on application for condonation of delay and main appeal.

Dasti, in addition, is permitted.

List the matter on **09.09.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson